

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**Senior Civil Judges - Promotions, Transfers and Postings of Senior Civil Judges  
- ORDERS - ISSUED.**

ROC.NO.2426/2016-B.SPL.

NOTIFICATION NO.442-B.SPL.

DATED:25.02.2017.

READ:

The High Court is pleased to order the following Promotions, Transfers and Postings of Senior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 who are promoted as Senior Civil Judges, are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Kum. K.Syamala Devi, Prl. Junior Civil Judge, Bheemunipatnam, Visakhapatnam District.	Secretary, District Legal Services Authority, Srikakulam	I Addl. Junior Civil Judge, Bheemunipatnam.	Addl. Senior Civil Judge, Srikakulam.
2.	Sri C.V.S.Sai Bhupathi, I Addl. Rent Controller, City Small Causes Court, Hyderabad	Secretary, District Legal Services Authority, Khammam.	IV Addl. Rent Controller, City Small Causes Court, Hyderabad-cum- XVI Assistant Judge, City Civil Court, Hyderabad	Senior Civil Judge, Khammam.
3.	Sri S.Krishnan Kutty, Prl. Junior Civil Judge, Chittoor.	Senior Civil Judge, Chirala, Prakasam District.	I Addl. Junior Civil Judge, Chittoor.	Secretary, District Legal Services Authority, Ongole.

4.	Sri L.Thejovathi; Prl. Junior Civil Judge, Nuzvid, Krishna District.	Secretary, District Legal Services Authority, Guntur.	II Addl. Junior Civil Judge, Nuzvid.	Prl. Senior Civil Judge, Guntur.
5.	Smt. M.Meena Devi, Prl. Junior Civil Judge, Guntur.	Prl. Senior Civil Judge, Vijaywada, Krishna District.	I Addl. Junior Civil Judge, Guntur.	I Addl. Senior Civil Judge, Vijayawada.
6.	Sri M.Hari Narayana, III Metropolitan Magistrate, Visakhapatnam.	Senior Civil Judge, Gooty, Ananthapuram District.	Prl. Junior Civil Judge, Visakhapatnam and also handover charge of the post of II M.M. for railways, Visakhapatnam which post he is holding FAC to I Addl. Junior Civil Judge, Visakhapatnam.	Addl. Senior Civil Judge, Ananthapuram.
7.	Sri J.Jeevan Kumar, Prl. Junior Civil Judge, Parkal, Warangal District.	Secretary, District Legal Services Authority, Adilabad.	Addl. Junior Civil Judge, Parkal.	Sri J.Jeevan Kumar, shall take charge of his post and also the post of Senior Civil Judge, Adilabad from Senior Civil Judge, Mancherial. After assumption of charge, he will be in FAC of the post of Senior Civil Judge, Adilabad, until further orders.
8.	Sri P.Sivaram Prasad, Prl. Junior Civil Judge, Kakinada, East Godavari District.	Senior Civil Judge, Chodavaram, Visakhapatnam District.	I Addl. Junior Civil Judge, Kakinada.	Addl. Senior Civil Judge, Anakapalle.
9.	Sri M.Ramakrishnam Raju, Junior Civil Judge, Vuyyur, Krishna District.	Prl. Senior Civil Judge, Rajamahendravaram, East Godavari District	III Addl. Junior Civil Judge, Vijayawada.	Secretary, District Legal Services Authority, Rajamahendra- varam.
10.	Smt. A.Naga Sailaja, Prl. Junior Civil Judge, Palakole, West Godavari District.	Secretary, District Legal Services Authority, Chittoor.	Addl. Junior Civil Judge, Palakole.	Addl. Senior Civil Judge, Chittoor.
11.	Sri V.Satyanarayana, Special Judicial Magistrate of First Class, Excise Court, Nalgonda.	Secretary, District Legal Services Authority, Warangal.	Judicial Magistrate of First Class, Special Mobile Court, Nalgonda.	II Addl. Senior Civil Judge, Warangal.

12.	Sri Y.Bennayya Naidu, Prl. Junior Civil Judge, Alamuru, East Godavari District	Addl. Senior Civil Judge, Eluru, West Godavari District VICE Sri LSridhar, transferred.	Addl. Junior Civil Judge, Alamur.	Sri L.Sridhar, Addl. Senior Civil Judge, Eluru.
13.	On relief, Sri LSridhar, Addl. Senior Civil Judge, Eluru, West Godavari District.	Prl. Senior Civil Judge, Eluru, West Godavari District (post kept vacant)	--	Sri L.Sridhar, will regularly assume charge as Prl. Senior Civil Judge, Eluru, which post he is holding FAC.
14.	Smt. Mallipedi Sobha Rani, Prl. Junior Civil Judge, Nellore.	Senior Civil Judge, Bapatla, Guntur District.	I Addl. Junior Civil Judge, Nellore	II Addl. Senior Civil Judge (Fast Track Court), Guntur.
15.	Sri P.Goverdhan, Special Judicial Magistrate of First Class, Excise Court, Guntur.	II Addl. Senior Civil Judge, Vijayawada, Krishna District.	V Addl. Junior Civil Judge, Guntur.	VII Addl. Senior Civil Judge, Vijayawada.
16.	Smt. Sunkara Sridevi, Prl. Junior Civil Judge, Bhimavaram, West Godavari District.	I Addl. Senior Civil Judge, Visakhapatnam (post kept vacant)	I Addl. Junior Civil Judge, Bhimavaram.	Her post and also the posts of VI, VII Senior Civil Judges and III Addl. Senior Civil Judge, (FTC), Visakhapatnam from Sri G.Chakapani, Prl./II Addl. Senior Civil Judge, Visakhapatnam and she will be in FAC of the said posts, until further orders.
17.	Sri G.Chakrapani, I Addl. Senior Civil Judge, Visakhapatnam.	Prl. Senior Civil Judge, Visakhapatnam (post kept vacant)	-	Sri G.Chakrapani, on relief as II Addl. Senior Civil Judge, Visakhapatnam, shall regularly assume charge as Prl. Senior Civil Judge, Visakhapatnam, which post he is holding FAC. and shall be in FAC of posts of II, IV and V Addl. Senior Civil Judges (FTC), Visakhapatnam, until further orders.

18.	Smt.V.Saradha Devi, Prl. Junior Civil Judge, Warangal.	Senior Civil Judge, Suryapet, Nalgonda District.	I Addl. Junior Civil Judge, Warangal.	Senior Civil Judge, Nalgonda.
19.	Smt. P.J. Sudha, Judicial Magistrate of First Class, Special Mobile Court, Guntur.	Secretary, District Legal Services Authority, Nellore.	II Addl. Junior Civil Judge, Guntur.	Prl. Senior Civil Judge, Nellore.
20.	Smt. J.Maithreyi, Junior Civil Judge, Maheswaram, Rangareddy District.	Addl. Senior Civil Judge, Karimnagar (post kept vacant)	Addl. Junior Civil Judge, Ibrahimpattam.	Secretary, District Legal Services Authority, Karimnagar.
21.	Sri Y.Jaya Prasad, Junior Civil Judge, Yellandu, Khammam District.	Senior Civil Judge, Medchal, Rangareddy District.	II Addl. Junior Civil Judge, Kothagudem.	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.
22.	Sri K.Srinivasa Rao, I Addl. Junior Civil Judge, Nuzvid, Krishna District.	Prl. Senior Civil Judge, Rajampet, Kadapa District.	II Addl. Junior Civil Judge, Nuzvid.	His post and also the post of Addl. Senior Civil Judge (FTC), Rajampet at Badvel From Senior Civil Judge, Rayachoti. and after assumption of charge as Prl. Senior Civil Judge, Rajampet, he will be in FAC of the said post until further orders.
23.	Miss. Kampalle Sailaja, Prl. Junior Civil Judge, Kadapa.	Secretary, District Legal Services Authority, Eluru, West Godavari District.	III Addl. Junior Civil Judge, Kadapa.	Addl. Senior Civil Judge, Eluru.
24.	Sri T.Narsi Reddy, I Assistant Judge, City Civil Court, Secunderabad.	Secretary, District Legal Services Authority, Hyderabad.	XI Assistant Judge, City Civil Court, Secunderabad	I Addl. Judge, City Civil Court, Hyderabad.
25.	Smt. Shoukath Jahan Siddique, Junior Civil Judge, Narsapur, Medak District.	VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	Prl. Junior Civil Judge, Medak.	II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.

26.	Smt. M.Bhavani, Junior Civil Judge, Vayalpadu, Chittoor District.	Senior Civil Judge, Nandikotkur, Kurnool District.	Prl. Junior Civil Judge, Piler.	Addl. Senior Civil Judge, Kurnool.
27.	Smt. Y.Padma, Junior Civil Judge, Jadcherla, Mahabubnagar District	I Addl. Senior Civil Judge, Warangal. (post kept vacant)	Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar.	Her post and also the post of III Addl. Senior Civil Judge, (FTC), Warangal from II Addl. Senior Civil Judge, Warangal and shall be in FAC of the said post until further orders.
28.	Sri P.Vasanth, II Addl. Senior Civil Judge, Warangal.	Prl. Senior Civil Judge, Warangal (post kept vacant)	--	Sri P.Vasanth will regularly assume charge as Prl. Senior Civil Judge, Warangal, which post he is holding FAC. After assumption of charge as Prl. Senior Civil Judge, Warangal, he will be in FAC of the post of II Addl. Senior Civil Judge, Warangal until further orders.
29.	Sri S.Damodara Rao, Prl. Junior Civil Judge, Tiruvur, Krishna District	Secretary, District Legal Services Authority, Visakhapatnam.	Addl. Junior Civil Judge, Tiruvur.	I Addl. Chief Metropolitan Magistrate, Visakhapatnam.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
1. All the officers shall get themselves relieved from their present posts on or before 28.02.2017 and join in their new posts on or before 08.03.2017 without fail.
  2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
  3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.



4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 25/2

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Chief Judge, City Small Causes Court, Hyderabad
12. The Metropolitan Sessions Judge, Hyderabad.
13. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT JUDGES:**  
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, YSR Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, PS Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
15. The Pay and Accounts Officer, Hyderabad.
16. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Anantapur, Chittoor, Kakinada, Guntur, YSR Kadapa, Karimnagar, Khammam, Machilipatnam, Kurnool, Mahabubnagar, Sangareddy, Nalgonda, PS Nellore, Nizamabad, Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and Eluru.
17. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.